

ITEM NO.19

COURT NO.4

SECTION PIL-W

**S U P R E M E C O U R T O F I N D I A**  
**RECORD OF PROCEEDINGS**

Writ Petition(s)(Civil) No(s). 649/2018

MRINALINI PADHI

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(MR. RANJIT KUMAR, SENIOR COUNSEL IS (AMICUS CURIAE ) ALONGWITH MS. PRIYA HINGORANI, SR. COUNSEL.....

IA No. 152125/2018 - APPLICATION FOR PERMISSION  
 IA No. 54663/2019 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 80964/2020 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 64491/2023 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 7129/2023 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 197960/2022 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 82092/2018 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 47452/2021 - APPROPRIATE ORDERS/DIRECTIONS  
 IA No. 102335/2022 - CLARIFICATION/DIRECTION  
 IA No. 68131/2019 - CLARIFICATION/DIRECTION  
 IA No. 125502/2021 - CLARIFICATION/DIRECTION  
 IA No. 164402/2019 - EXEMPTION FROM FILING O.T.  
 IA No. 54433/2019 - INTERVENTION APPLICATION  
 IA No. 146065/2019 - INTERVENTION APPLICATION  
 IA No. 164401/2019 - INTERVENTION/IMPLEADMENT  
 IA No. 146254/2018 - INTERVENTION/IMPLEADMENT  
 IA No. 149998/2019 - INTERVENTION/IMPLEADMENT  
 IA No. 197957/2022 - INTERVENTION/IMPLEADMENT  
 IA No. 146250/2018 - INTERVENTION/IMPLEADMENT  
 IA No. 68127/2019 - INTERVENTION/IMPLEADMENT  
 IA No. 66234/2019 - INTERVENTION/IMPLEADMENT  
 IA No. 81044/2020 - INTERVENTION/IMPLEADMENT  
 IA No. 145859/2018 - STAY APPLICATION)

WITH

MA 2053/2019 in W.P.(C) No. 1094/2019 (PIL-W)  
 IA No. 152105/2019 - APPROPRIATE ORDERS/DIRECTIONS)

MA 2131/2019 in W.P.(C) No. 1094/2019 (PIL-W)  
 (FOR ADMISSION and IA No.160019/2019-EXEMPTION FROM FILING O.T.  
 and IA No.160015/2019-INTERVENTION/IMPLEADMENT and IA  
 No.160018/2019-CLARIFICATION/DIRECTION and IA No.160008/2019-  
 APPLICATION FOR PERMISSION

Diary No(s). 41097/2022 (PIL-W)

Date : 01-05-2023 These matters were called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE M.R. SHAH  
HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH**

***Amicus Curiae*** Mr. Ranjit Kumar, Sr. Adv.  
Ms. Priya Hingorani, Sr. Adv.

**For Petitioner(s)** Mr. Prashant Padmanabhan, AOR  
Mr. Partha Sil, AOR

Mr. Kush Chaturvedi, AOR  
Mr. Syed Faraz Alam, Adv.  
Mr. Atharva Gaur, Adv.  
Mr. Aayushman Aggarwal, Adv.

**For Respondent(s)** Mr. Som Raj Choudhury, AOR

Mr. Sanjay K. Das, Adv.  
Mr. Swetaketu Mishra, Adv.  
Mr. V. K. Monga, AOR

Mr. Jogy Scaria, AOR

Mrs. Rajdipa Behura, Adv.  
Mr. A. Venayagam Balan, AOR  
Mr. Philomin Kani, Adv.  
Mr. Ashray Behura, Adv.  
Mrs. Neha Dobriyal, Adv.

Mr. Surender Deswal, Adv.  
Mr. Amrendra Kumar Mehta, AOR

Mr. Radha Shyam Jena, AOR  
Mr. Lakshmi Raman Singh, AOR

Mr. Tushar Mehta, Solicitor General  
Mr. Ashok K. Parija, Sr. Adv.  
Mr. Shibashish Misra, AOR

Mr. Suvidutt M.S., AOR  
Ms. Somlagna Biswas, Adv.  
Ms. Deepika Singh, Adv.  
Mrs. Renu Yadav, Adv.  
Mr. Moirangmayum Chittaranjan Singh, Adv.  
Mr. Aman Kullar, Adv.

Mr. Ramendra Mohan Patnaik, AOR

Mr. Ashok Panigrahi, AOR  
Mr. Nabab Singh, Adv.  
Ms. Geetanjali Das Krishnan, Adv.

Mr. Suwendu Suvasis Dash, AOR  
Mr. Suwendu Suvasis Dash, Adv.  
Ms. Swati Vaibhav, Adv.  
Ms. Shruti Vaibhav, Adv.

Mr. Ankur Kashyap, AOR  
Mr. Ajith S. Ranganathan, Adv.  
Mr. Rohit Rajershi, Adv.  
Mr. Aman Bajaj, Adv.

Mr. Tushar Mehta, SG  
Mr. K.M. Nataraj, ASG  
Mr. R. Balasubramanian, Sr. Adv.  
Mr. Nalin Kohli, Adv.  
Mr. Sachin Sharma, Adv.  
Mr. Anshul Gupta, Adv.  
Mr. Sibbu Sankar, Adv.  
Mr. A.K. Sharma, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List on 08.05.2023.

(R. NATARAJAN)  
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)  
ASSISTANT REGISTRAR